

- (b) the disinvestment planned for the year 2019-20;
- (c) the amount raised by Government through disinvestment till date; and
- (d) the details of where this money has been spent thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) The major objectives/reasons for disinvestment are as under:—

- (i) Listing CPSEs on stock exchanges to promote people's ownership through public participation and improving efficiencies of CPSEs through accountability to its shareholders.
- (ii) To bring in operational efficiencies in CPSEs through strategic disinvestment, ensuring their greater contribution to economy.
- (iii) Adopt a professional approach for financial management of CPSEs in the national interest and investment aimed at expanding public participation in ownership of CPSEs.

(b) and (c) The B.E. for disinvestment during 2019-20 has been set at ₹ 1,05,000 crore.

From the year 2014-15 till date, ₹ 2,81,977.44 crore has been received as disinvestment proceeds.

(d) At present, the proceeds from disinvestment of CPSEs are channelized into the National Investment Fund (NIF) which is a Public Account and the proceeds are utilized for specified purposes like investments into funding infrastructure projects etc.

Same pay scale for CRPF Jawans and Government peons

2596. SHRI SANJAY SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there exists the same pay scale under the Seventh Pay Commission for a Government peon and a CRPF Jawan despite the immense disparity in the role of their services to our nation;

(b) if so, the reasons therefor;

(c) if not, the details thereof; and

(d) the steps taken to ensure that the CRPF Jawans and their families receive adequate compensation for their service?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) No, Sir.

(b) Does not arise.

(c) The 7th CPC has assigned the Level 3 of the Pay Matrix to Constables in CAPFs, which includes CRPF, with the starting pay of ₹ 21,700/- in the first cell of the Level. Whereas the Multi-Tasking Staff (including erstwhile peon and other group D Staff) have been placed in Level-1 of the Pay Matrix with the initial pay of ₹ 18,000/-.

(d) The details of the facilities available to the CAPFs Jawans and their families, which includes CRPF, for their service are given in the Statement.

Statement

Details of the facilities available to the CAPFs Jawans and their families which includes CRPF for their service

- (i) The present housing satisfaction level in CAPFs is 42% (as on 1.5.2019), i.e. against the authorization of 2,72,247 houses, 1,14,343 houses are available. At present, 18,057 houses are under construction. On completion of all housing units, the satisfaction level will be 48.63%.
- (ii) The Government have approved grant of HRA to Personnel Below Officer Rank (PBORs) of CAPFs, staying in barracks. Orders were issued on 31.07.2017.
- (iii) The Government have accepted the recommendations of 7th Central Pay Commission for common Risk and Hardship Matrix for Defence and CAPF personnel. Orders were issued on 31.07.2017.

Further, Government on 22.02.2019 issued Orders for enhancement of existing Risk and Hardship Allowances for personnel deployed in the State of Jammu and Kashmir and LWE affected Districts for Anti Naxal Operations. The increase in allowances varies from ₹ 2987/- p.m. to ₹11987/- p.m. for officers and from ₹ 2231/- p.m. to ₹ 9831/- p.m. for PBORs, depending on the areas of deployment.

- (iv) The Government have approved sanction of Dress Allowance @ ₹ 20,000/- per annum for Officers and ₹ 10,000/- per annum for Personnel Below Officer Rank (PBOR) in lieu of Uniform.
- (v) As recommended by 7th CPC, Ex-gratia compensation has been revised as under:—
 - (a) Death in action/high altitudes –from ₹ 15 lakhs to ₹ 35 lakhs.
 - (b) Death on duty –from ₹ 10 lakhs to ₹ 25 lakhs.
 - (c) 100% Disability –from ₹ 9 lakh to ₹ 20 lakhs.

- (vi) Providing additional financial assistance through the Mobile Application 'Bharat Ke Veer' created for voluntary contribution by the public, to the NOKs of CAPF personnel killed in action. A sum of ₹ 48.40 crores have already been released (as on 05.07.2019).
- (vii) A long pending demand for issue of Operational Casualty Certificate for CAPFs and CPOs personnel, who sacrifice lives for the nation, was approved in October 2017.
- (viii) 10 Mini Canteens were opened in 2017 to facilitate the Ex-CAPFs personnel living in remote areas. These canteens will be manned by Ex-CAPFs Association.
- (ix) Two new routes for Air Courier Service have been introduced in 2017 –One for Delhi-Jammu-Srinagar-Jammu-Delhi (6 days in a week) and the other for Delhi-Dibrugarh-Guwahati-Delhi (02 days in a week). Total 7 routes exist now.
- (x) Central Police Canteens and Welfare and Rehabilitations Board have been functioning at various locations in the country for welfare and rehabilitations of CAPFs personnel and their families. At present, there are 119 Master Canteens and 1613 Subsidiary Canteen in CAPFs.
- (xi) In addition to CGHS medical facilities available to Central Government employees, there are 40 composite hospitals for providing specialty services to the CAPF personnel and their family members. CAPFs personnel and their families can also take treatment from recognized private hospitals, if such specialized services are not available in CAPFs hospitals.
- (xii) Government have approved treatment of hospitalization period as duty in respect of CAPF personnel injured in action while on duty.
- (xiii) With a view to increase the representation of Mahila personnel in CAPFs, two CRPF Battalions approved for male personnel were converted into Mahila Battalions in 2015-16 and 2016-17. 21 Mahila Coys have also been sanctioned in the SSB.
- (xiv) Additional 720 posts have been created as "leave reserve" in the existing 6 Mahila Battalions and Women contingents in 15 RAF Battalions to make up the shortage of operational strength due to various reasons such as medical, maternity and child care leaves, etc.
- (xv) In order to augment 10/20 bedded hospitals in CAPFs Battalions, Government have recently sanctioned 1719 posts against abolition of 600 posts.